

APPENDIX -II

CHAPTER- VI, Rule - 28

IN THE HIGH COURT OF ORISSA: CUTTACK

Class of Case..... No..... of 20

Subject Code

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Appellant (s) :

Applicant (s) :

Petitioner (s) :

Versus

Respondent (s) :

Non-applicant (s):

Opposite Party(s):

Index

Sl. No.	Description of Document (s)	Annexure Mark (s)	Page (s)
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1.

2.

3.

Place:

Date:

Signature and full name of the

Party / Advocate for.....